Notification

G.S.R. 326. In exercise of the powers conferred by sub-section (1) of section 47 of the Indian Railways Act 1986 (9 of 1986), the Central Government hereby make the following rules further to amend the Indian Railways (Open Lines) General Rules, 1975, namely:

1. The rules shall be called the Indian Railways (Open Lines) General (Amendment) Rules, 1986.

2. They shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

3. In the Indian Railways (Open Lines) General Rules, 1975, in sub-rule (2) of rule 1.03, for the words 'permission to approach' wherever they appear, the words 'Line Clear' shall be substituted.

(S 9/R 2/Vol VIII/Past/(1))

Note: The Indian Railways (Open Lines) General Rules, 1975 have been notified in the Gazette of India Extra-Ordinary, dated 21.7.81, Part II, Section 3, Sub-section (1) under G.S.R. No. 445(E).

(C.K. Subramanian)

Secretary to Government of India.

To be published in the Gazette of India, Part II, Section 3, Sub-section (1).

The Manager, Government of India Press, Mayapuri, New Delhi.